

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No.                 | Purpose   | Sec                          | Name of Petitioner                   | Petitioner Advocate                                   | Name of Respondent                  | Respondent Advocate  |
|---------------------------|---|------------------------------|--------------------------------------|---|-------------------------------------|--|
| CP(IB) No.<br>229/BB/2019 | For hearing-<br><b>CIRP</b><br>IA 329/2020<br>IA 342/2020 | Sec 7 of<br>I&B code<br>2016 | M/s India<br>Infoline<br>Finance Ltd | Amrita Jain<br>for<br>Singhania<br>& Co.<br>Advocates | M/s Unishire<br>Regency Park<br>LLP | G S Venkat<br>Subbarao,<br>Advocate ,<br>Vijaykumar<br>Subramaniam<br>Varun, IRP |

ADVOCATE FOR PETITIONER/s: *Ms. Amrita Jain through video conference*

ADVOCATE FOR RESPONDENT/s: *Mr. Arjun Rao<sup>for RP</sup> through video conference*

**ORDER**

Heard Ms. Amrita Jain, learned Counsel for the Petitioner and Mr. Arjun Rao, learned Counsel for the Resolution Professional through video conference. Post the case on **22.12.2020.**

*[Signature]*

**MEMBER(T)**

*[Signature]*

**MEMBER(J)**

Puja

*[Signature]*  
Verified  
Court Officer